

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002818/2023	LOKANATH PRADHAN @ KANHA VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 () //
2	BLAPL/0002819/2023	CHINMAYA SAMANTARAY VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 () //
3	BLAPL/0002820/2023	TUKULU @ ADITYA PANDA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JAJPUR SADAR /312 /2022 () //
4	BLAPL/0002821/2023	JITENDRA DALEI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /244 /2022 () //
5	BLAPL/0002822/2023	NARAYAN BISHNOI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /108 /2022 () //
6	BLAPL/0002823/2023	LAXMAN KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /144 /2021 () //
7	BLAPL/0002824/2023	SANYASI MUNI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	ASKA /908 /2022 () //
8	BLAPL/0002825/2023	BIDYADHAR @ BABLU DHANGADAMAJHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA SADAR /0358 /2022 () //
9	BLAPL/0002826/2023	DEMKA MUNDA VS STATE OF ODISHA	JASHOBANTA DASH VS	LAHUNIPADA /202 /2021 () //
10	BLAPL/0002827/2023	RAJESH MAHAKUD VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /68 /2022 () //
11	BLAPL/0002828/2023	JAGANNATH SABAR VS STATE OF ODISHA	ANIRUDHA DAS VS	PADMAPUR /142 /2022 () //

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12	BLAPL/0002829/2023	CHAINI @ RAJESH BARALA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /319 /2022 () //
13	BLAPL/0002830/2023	SIPUN @ SIPUN KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /75 /2023 () //
14	BLAPL/0002831/2023	DOLAI RADHA KRISHNA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NANDAPUR /131 /2022 () //
15	BLAPL/0002832/2023	ARABIND MISHRA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	BARGARH /128 /2023 () //
16	BLAPL/0002833/2023	GOURI SHANKAR PRUSTY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
17	BLAPL/0002834/2023	BHOLASANKAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADAMBADI /68 /2023 () //
18	BLAPL/0002835/2023	SANAGI JAMUDA VS STATE OF ODISHA	ANURAG PATI VS	KHAMAR /22 /2023 () //
19	BLAPL/0002836/2023	RAJU @ RAJKISHORE MAHUNTA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	BANSADA /22 /2023 () //
20	BLAPL/0002837/2023	DEEPAK SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
21	BLAPL/0002838/2023	BIJAYA KUMAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
22	BLAPL/0002839/2023	MAHANTI BENYA @ MOHANTI BENYA VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	BOIPARIGUDA /286 /2022 () //
23	BLAPL/0002840/2023	PARAN MURMU	MANAS KUMAR CHAND	GHASIPURA /140 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002841/2023	PITAM @ PITAMBAR MAJHI	MANAS KUMAR CHAND	KOKSARA /221 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002842/2023	HIMANSU SEKHAR DAS@BALIA	AMULYA RATNA PANDA	SAHADEV KHUNTA /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002843/2023	BAPI@BAPINA MALIK	MANORANJAN MISHRA	RAJNAGAR /142 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002844/2023	SMRUTI RANJAN DAS	BIDESH RANJAN BEHERA	RAIRANGPUR TOWN /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002845/2023	CHIBAS HALDAR	DUSHMANTA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002846/2023	SUKANTA MALLICK	SUSANTA KUMAR BARAL	SALIPUR /177 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002847/2023	SUMEET BANCHOR	SAMARENDRA BAHADUR	BRAJARAJNAGAR /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002848/2023	AJIT JERAI	RAMA KRISHNA NAIK	TANGI /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002849/2023	SIVRAM KEWAT	CHANDAN SAMANTARAY	SONEPUR /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002850/2023	RAMESH PRADHAN @ MUSA	AMULYA RATNA PANDA	SAHADEV KHUNTA /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002851/2023	BIKASH KATUAL	UDIT RANJAN JENA	PATNAGARH /243 /2022
		VS	VS	()

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35	BLAPL/0002852/2023	STATE OF ODISHA HARICHARAN SAHOO VS	SATYA RANJAN MULIA VS	// TELKOI /223 /2022 ()
36	BLAPL/0002853/2023	STATE OF ODISHA RABI CHARAN MOHANTY VS	SANJIT MISHRA VS	// KUMBHARAPARA /304 /2020 ()
37	BLAPL/0002854/2023	STATE OF ODISHA CHANDINI DIGAL VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /22 /2023 ()
38	BLAPL/0002855/2023	STATE OF ODISHA BISHNU CHARAN BEHERA VS	AKSHAYA KUMAR SAHOO VS	// BOUDH /21 /2023 ()
39	BLAPL/0002856/2023	STATE OF ODISHA NARI@NARAYAN RAUTA VS	GOPAL KRISHNA NAYAK VS	// BADAGADA /195 /2017 ()
40	BLAPL/0002857/2023	STATE OF ODISHA JANAKI BALLABHA BHARIMALLA VS	BHABANI SHANKAR RAYAGURU VS	// LAXMISAGAR P.S. /295 /2022 ()
41	BLAPL/0002858/2023	STATE OF ODISHA BANSIDHAR BEHERA VS	ACHYUTANANDA PATTANAİK VS	// NAYAGARH SADAR /9 /2022 ()
42	BLAPL/0002859/2023	STATE OF ODISHA KRISHNA PRASAD GUPTA VS	CHANDAN SAMANTARAY VS	// BIRMAHARAJPUR /133 /2021 ()
43	BLAPL/0002860/2023	STATE OF ODISHA SALIMURDIN KHAN VS	DEBI PRASAD MOHAPATRA VS	// //0 ()
44	BLAPL/0002861/2023	STATE OF ODISHA SUNANDA SAHANI VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /22 /2023 ()
45	BLAPL/0002862/2023	STATE OF ODISHA PADAM BAHADUR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// RAMPUR (SONEPUR) /43 /2022 () //

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46	BLAPL/0002863/2023	HIRALAL KAHAR VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	PHIRINGIA /123 /2021 () //
47	BLAPL/0002864/2023	DISU CHATAR@DISU CHATTAR VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	TUMUSINGA /131 /2021 () //
48	BLAPL/0002865/2023	SK. ABDUL RABEL ALI VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //
49	BLAPL/0002866/2023	LOKANATH BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ASKA /165 /2019 () //
50	BLAPL/0002867/2023	UMASHANKAR YADAV VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /38 /2022 () //
51	BLAPL/0002868/2023	SANTOSH BEHERA @ SANTU BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	JODA /275 /2022 () //
52	BLAPL/0002869/2023	MONU KUMAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /243 /2020 () //
53	BLAPL/0002870/2023	CHANDRAMA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /22 /2023 () //
54	BLAPL/0002871/2023	KANHA BALIARSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	NIMAPADA /146 /2022 () //
55	BLAPL/0002872/2023	SIBA PRASAD SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /24 /2022 () //
56	BLAPL/0002873/2023	PRABHUDATTA BHOL @ SIPU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /57 /2023 () //
57	BLAPL/0002874/2023	DHANU @ DHANESWAR BEHERA	ANUGRAHA NARAYAN SAMANTARAY	ASKA /165 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002875/2023	CHHOTE SINGH	PRADEEP KUMAR DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002876/2023	CHANDRA ROUT@ PRIYAJIT ROUT	JAJATI KESHARI KHUNTIA	NIALI /490 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	CMAPL/0000202/2023	ABHIRAM DAS	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000203/2023	MADHAB CHANDRA PATRA	SATYAJIT BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000204/2023	GANGADHAR MAHALIK	ADV	//
		VS	VS	()
		GOVT. OF ODISHA		//
63	CMAPL/0000205/2023	SANTOSH KUMAR ROURAY	ADV.	//
		VS	VS	()
		O.S.D. UNDER THE ORISSA DEVELOPMENT AUTHORITIES		//
64	CMAPL/0000206/2023	BIJAY KUMAR SAHU	ADV	//
		VS	VS	()
		REVENUE DIVISIONAL COMMNR.,		//
65	CMAPL/0000207/2023	VIJAYAN K. K.	SATYAJIT BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
66	CMP/0000263/2023	MOHANLAL @ MOHAN RAJAK	PABITRA KUMAR NAYAK	//
		VS	VS	()
		MURALI RAJAK		//
67	CMP/0000264/2023	KRUSHNA BHUE	SATYAPRAKASH MAHAPATRA	//
		VS	VS	()
		SANATAN MEHER		//
68	CMP/0000265/2023	M/S.KCS PVT.LTD., SUNDARGARH	SUVENDU KUMAR RAY	//
		VS	VS	()

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69	CMP/0000266/2023	M/S.D.K.JENA, KORAPUT SASMITA SWAIN VS PUSPALATA GOCHHAYAT	SHIBASHISH MISHRA VS	// // 0 //
70	CMP/0000267/2023	VICKY PADHAN VS GEETA PADHAN	SAROJ KUMAR PADHY VS	// 0 //
71	CMP/0000268/2023	RAMA CHANDRA BAGARTI VS HEMABATI BANCHHOR	KABIR KUMAR JENA VS	// 0 //
72	CMP/0000269/2023	JAGNYESWAR NAIK @ JAGNYA VS AJAYA KUMAR DEHURY	PRAJIT KUMAR PRADHAN VS	// 0 //
73	CMP/0000270/2023	KUSUMA DAS VS MINATI DAS	SWARUP KUMAR PATNAIK VS	// 0 //
74	CMP/0000271/2023	ASHOK MANDAL VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
75	CMP/0000272/2023	BASANTA KUMAR DASH VS SARADA PRASAD DASH	DWARIKA PRASAD MOHANTY VS	// 0 //
76	CMP/0000273/2023	BASANTA KUMAR DASH VS SARADA PRASAD DASH	DWARIKA PRASAD MOHANTY VS	// 0 //
77	CMP/0000274/2023	SAILABALA SWAIN VS JYOTSHANMAYEE SWAIN	KISHORE KUMAR MISHRA VS	// 0 //
78	CONTC/0001686/2023	CHANDRAMANI MISHRA VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
79	CONTC/0001687/2023	KAMINILATA SAHU VS PRAHALLAD CHANDRA BISWAL	ADV VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0001688/2023	NANDI BAG VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
81	CONTC/0001689/2023	BULBUL DANDASENA VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
82	CONTC/0001690/2023	RAJKUMAR KISHAN VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
83	CONTC/0001691/2023	MANI KAMAL KERKETTA VS ASWATHY S., IAS	ADV. VS	// 0 //
84	CONTC/0001692/2023	SURENDRA ADABAR VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
85	CONTC/0001693/2023	ADAMA GAMANGO VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
86	CONTC/0001694/2023	SANKHA CHARAN PURTY VS ASWATHY S., IAS	DURGESH NARAYAN RATH VS	// 0 //
87	CONTC/0001695/2023	ARAKHITA BHOI VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
88	CONTC/0001696/2023	GOKUL CHANDRA NAIK VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
89	CONTC/0001697/2023	RAHASA BAG VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
90	CONTC/0001698/2023	MANJULATA SAMAL VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
91	CONTC/0001699/2023	PADMALOCHAN MAJHI	ADV	//

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		VS	VS	0
		ASWATHY.S, I.A.S.		//
92	CONTC/0001700/2023	SUCHITRANJALI RAY	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK, I.A.S.		//
93	CONTC/0001701/2023	KSHETRAMOHAN SWAIN	ADV	//
		VS	VS	0
		P.ASOKAN IA AND AS		//
94	CONTC/0001702/2023	SRIPATI SETHI	ADV	//
		VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
95	CONTC/0001703/2023	PRAMOD KUMAR DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
96	CONTC/0001704/2023	UMESH RANA	ADV.	//
		VS	VS	0
		ASWATHI S, SECY. TO GOVT., S AND ME DEPT., ODISHA, BBSR.		//
97	CONTC/0001705/2023	PRADEEP KUMAR HOTA	ADV.	//
		VS	VS	0
		STATE OF ODISHA, PRINCIPAL SECY., S AND ME DEPT., ODISHA, BBSR.		//
98	CONTC/0001706/2023	MANOJ KUMAR PRADHAN	ADV	//
		VS	VS	0
		ASWANI KUMAR MISHRA, DIRECTOR HIGHER EDUCATION, ODISHA		//
99	CONTC/0001707/2023	BHUBANANANDA BISWAL	ADV	//
		VS	VS	0
		S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT		//
100	CONTC/0001708/2023	KRUTTIBAS MUDULI	ADV	//
		VS	VS	0
		S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT		//
101	CONTC/0001709/2023	ARABINDA PANIGRAHI	ADV	//
		VS	VS	0
		ASWTHY. S. I.A.S		//
102	CONTC/0001710/2023	KISHORE KUMAR JOSHI	ADV	//
		VS	VS	0

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103	CONTC/0001711/2023	S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT MAHADEV BARWA VS	ADV VS	// // 0
104	CONTC/0001712/2023	SATYABRATA SAHU, IAS RAMESH KUMAR MISHRA VS	ADV VS	// // 0
105	CONTC/0001713/2023	PRAVASH CHANDRA DANSENA, SECY., SAMBALPUR DEVLOPMENT AUTHORITY PROMOD KUMAR DASH VS	ADV. VS	// // 0
106	CONTC/0001714/2023	ASWATHY S., I.A.S. PADMALOCHAN BEHERA VS	ADV VS	// // 0
107	CONTC/0001715/2023	SANGRAM KESHARI PANDA, B.D.O., REMUNA OM PRAKASH MOHARANA VS	ADV VS	// // 0
108	CONTC/0001716/2023	BISWAJIT GHOSH, D.E.O., PURI SANTOSH BEHERA VS	ADV VS	// // 0
109	CONTC/0001717/2023	JAYANT JAYASINGH, OAS 1 DEBENDRA BISWAL VS	ADV VS	// // 0
110	CONTC/0001718/2023	KIRANDEEP KAUR SAHOTA, IAS DR. BIJAY KUMAR MOHANTY VS	GOURI KUMAR RATH VS	// // 0
111	CONTC/0001719/2023	DIRECTOR, DMET, H AND FW DEPT BASANTA KUMAR RANA VS	ADV. VS	// // 0
112	CONTC/0001720/2023	BIJAY AMRUTA KULANGA, IAS JYOTIRANJAN SAHOO VS	ADV VS	// // 0
113	CONTC/0001721/2023	BISHNU CHARAN SUTAR SUDHIR KUMAR PARIDA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
		BIJAY AMRUTA KULANGE, IAS		//

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114	CONTC/0001722/2023	DHARANIDHAR PATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
115	CONTC/0001723/2023	BAISHNAB CHARAN JENA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	ADV VS	// 0 //
116	CONTC/0001724/2023	AMIYA KUMAR MOHANTY VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	ADV VS	// 0 //
117	CONTC/0001725/2023	RASMI MOHAPATRA VS DR. DULALSEN JAGDEO, CHIEF DISTRICT MEDICAL OFFICER, BALESOE	ADV VS	// 0 //
118	CONTC/0001726/2023	RASHMIKANTA SAMAL VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
119	CONTC/0001727/2023	PABITRA MOHAN NAYAK VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
120	CONTC/0001728/2023	KRUSHNA CHANDRA PRUSTY VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
121	CONTC/0001729/2023	SUNAKAR PANDA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
122	CONTC/0001730/2023	SUKANTA KUMAR MAHAPATRA VS AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS, NEW DELHI	MADHUMITA PANDA VS	// 0 //
123	CONTC/0001731/2023	ANIL KUMAR BEHERA VS AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS, NEW DELHI	MADHUMITA PANDA VS	// 0 //
124	CONTC/0001732/2023	MANAS KUMAR NAYAK VS AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS, NEW DELHI	MADHUMITA PANDA VS	// 0 //
125	CONTC/0001733/2023	TAFIK ALLI	MADHUMITA PANDA	//

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		VS	VS	()
126	CONTC/0001734/2023	AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS, NEW DELHI PARAMANAND RANA	MADHUMITA PANDA	//
		VS	VS	()
127	CONTC/0001735/2023	AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS, NEW DELHI KANHA KATIA	MADHUMITA PANDA	//
		VS	VS	()
128	CONTC/0001736/2023	AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS, NEW DELHI JASMAN KALO	MADHUMITA PANDA	//
		VS	VS	()
129	CONTC/0001737/2023	AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS, NEW DELHI SAI ADARSH	ADV	//
		VS	VS	()
130	CONTC/0001738/2023	NIDHI CHHIBBER, I.A.S. SANATAN SAHU	ADV	//
		VS	VS	()
131	CONTC/0001739/2023	SMRUTI RANJAN PRADHAN, I.A.S. SURYA KUMAR PALITA	ABILASH MISHRA	//
		VS	VS	()
132	CONTC/0001740/2023	ABOLI SUNIL NARWANE, COLLECTOR, SAMBALPUR PRANAKRUSHNA MALLIK	ADV.	//
		VS	VS	()
133	CONTC/0001741/2023	SUSHIL KUMAR LOHANI, IAS UPENDRA BARIK	M.S.DAYANANDA MOHAPATRA	//
		VS	VS	()
134	CONTR/0000012/2023	INDIAN OIL CORPORATION LTD., BBSR GOLAP MISHRA	BYOMAKESH TRIPATHY	//
		VS	VS	()
135	CRLA/0000273/2023	DR. PRATEEK SINGH, IPS DEBENDRA @ DEBARAJA PANIGRAHI @ DEBARAJ PANIGRAHI	BISWAKHAR MISHRA	HINJILI (ASKA) /325 /2019
		VS	VS	()
136	CRLA/0000274/2023	STATE OF ODISHA GANESH BAG	MANOJ KUMAR PANDA	JONK /128 /2019
		VS	VS	()

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137	CRLA/0000275/2023	STATE OF ODISHA SUKANTI JENA VS	BHABANI SANKAR DAS VS	// POLASARA PS /177 /2012 ()
138	CRLA/0000276/2023	STATE OF ODISHA KUNU BHUYAN VS	DIPTI REKHA NANDA VS	// SAMBALPUR VIGILANCE /89 /2014 ()
139	CRLA/0000277/2023	STATE OF ODISHA NIRAKAR SAHU VS	BHABANI SHANKAR DASPARIDA VS	// KHARIAR /403 /2022 ()
140	CRLA/0000278/2023	STATE OF ODISHA PAPU @ SUJIT KUMAR PANDA VS	UDIT RANJAN JENA VS	// KUJANGA /516 /2022 ()
141	CRLA/0000279/2023	STATE OF ODISHA BAJEBAN PUTEL VS	SATYA NARAYAN MISHRA VS	// BHAWANIPATNA SADAR /30 /2021 ()
142	CRLLP/0000014/2023	STATE OF ODISHA CENTRAL BUREAU OF INVESTIGATION (CBI) VS	SARTHAK NAYAK VS	// / /0 ()
143	CRLLP/0000015/2023	HIMANSHU SEKHAR MISHRA STATE OF ODISHA VS	SANGRAM DAS,S.C(VIGILANCE) VS	// / /0 ()
144	CRLMC/0001274/2023	MIRZA SADIQUE BAIG TUTUA@TITUA MALIK VS	DIBYA JYOTI SAHOO VS	// KENDRAPARA SADAR /174 /2019 ()
145	CRLMC/0001275/2023	STATE OF ODISHA SANTOSH NAYAK VS	PRIYA RANJAN SINGH VS	// BURLA /277 /2014 1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur)
146	CRLMC/0001276/2023	STATE OF ODISHA SAHADEV MAHAPATRA VS	BICHITRA NARAYAN SATAPATHY VS	// TR/0000050/2014 ABHAYACHANDPUR /351 /2022 ()
147	CRLMC/0001277/2023	STATE OF ODISHA SUBRAT KUMAR NAYAK VS	ARIJEET MISHRA VS	// CAPITAL P.S. /426 /2019 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0001278/2023	LAXMI DALEI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	NUAGAON /126 /2020 () //
149	CRLMC/0001279/2023	JYOSTNA RANI NANDA VS HAFIZ KHAN	M.M.SWAIN VS	// / /0 () //
150	CRLMC/0001280/2023	TALU @ TULU @ MANORANJAN JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /115 /2012 () //
151	CRLMC/0001281/2023	BISWANATH PADHI@PADHY VS M.SWARNALATA SUBUDHI	LAMBODAR ACHARI VS	// / /0 () //
152	CRLMC/0001282/2023	PATITAPABAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// / /0 () //
153	CRLMC/0001283/2023	BILAS NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /73 /2021 () //
154	CRLMC/0001284/2023	MAMATA SAHOO VS STATE OF ODISHA	Supriyo Ranjan Mahapatra VS	DHAULI PS /39 /2022 EXECUTIVE MAGISTRATE,BBSR(Khordha) CMC/0001555/2022
155	CRLMC/0001285/2023	MAHAMMAD ALTAB@MD.ALTAB VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /560 /2018 S.D.J.M.,BARGARH(Bargarh) CT/0001317/2018
156	CRLMC/0001286/2023	AYUSH AKHILESH BEHERA@AYUSH BEHERA VS STATE OF ODISHA	S.S.RAY-2 VS	THELKOLOI PS /51 /2023 () //
157	CRLMC/0001287/2023	KANHAILAL MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATNAGARH /164 /2022 () //
158	CRLMC/0001288/2023	SUBASH CHANDRA BOSE VS STATE OF ODISHA	S.S.RAY 2 VS	THELKOLOI PS /20 /2016 () //
159	CRLMC/0001289/2023	RAFAT SULTANA	SAURAV TIBREWAL	KARANJIA /162 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0001290/2023	STATE OF ODISHA MANTU@SAROJ SAMAL	BINAYA BHUSAN ROUSTRAY	// AIRPORT /311 /2022
		VS	VS	()
161	CRLMC/0001291/2023	STATE OF ODISHA SANTOSH KUMAR SAHU	PADMANAV JENA	// JARAPADA /19 /2020
		VS	VS	()
162	CRLMC/0001292/2023	STATE OF ODISHA DR. BIJAY KUMAR MOHANTY	GOURI KUMAR RATH	// MANGALA BAG /256 /2021
		VS	VS	()
163	CRLMC/0001293/2023	STATE OF ODISHA ANANDA SAHA@NATUA	PIYUSH KUMAR MISHRA	// / /0
		VS	VS	()
164	CRLMC/0001294/2023	STATE OF ODISHA JOGESWAR BAIRIGANJAN	SUDEEP KUMAR SARANGI	// / /0
		VS	VS	()
165	CRLMC/0001295/2023	STATE OF ODISHA(VIG.) PETU @ UPENDRA SUTAR	NITYANANDA MOHAPATRA	// SIMULIA /10 /2020
		VS	VS	()
166	CRLMC/0001296/2023	STATE OF ODISHA BULU NAYAK	BALAKRUSHNA RAY	// SATYABADI /110 /2019
		VS	VS	()
167	CRLMC/0001297/2023	STATE OF ODISHA EBA @ SK. IMRAN KHAN	UNMESH CHANDRA JENA	// BHADRAK RURAL /234 /2021
		VS	VS	()
168	CRLMC/0001298/2023	STATE OF ODISHA BASANTA PATNAIK	ANITA SAHOO	// KHANDAPARA /58 /2021
		VS	VS	()
169	CRLMC/0001299/2023	STATE OF ODISHA SUJATA DASH	PRAVAT KUMAR NAYAK	// BERHAMPUR TOWN /107 /2016
		VS	VS	()
170	CRLMC/0001300/2023	STATE OF ODISHA DILLIP LOHAR	BHARAT BHUSAN ROUSTRAY	// LAHUNIPADA /126 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0001301/2023	STATE OF ODISHA S. NEMI CHAND JAIN VS	AMIT PRASAD BOSE VS	// LAXMISAGAR P.S. /97 /2022 ()
172	CRLMC/0001302/2023	STATE OF ODISHA SAPAN MANDAL VS	AMITAV TRIPATHY VS	// MALKANGIRI /609 /2021 ()
173	CRLMC/0001303/2023	STATE OF ODISHA CHIKU @ AKASH JYOTISH VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /103 /2018 ()
174	CRLMC/0001304/2023	STATE OF ODISHA CHHABITA PALEI @ PALAI VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /96 /2022 ()
175	CRLMC/0001305/2023	STATE OF ODISHA SUSANTA DIGAL VS	SATYA RANJAN MULIA VS	// PHIRINGIA /41 /2018 ()
176	CRLMC/0001306/2023	STATE OF ODISHA SAI NIALI VS	CHANDAN SAMANTARAY VS	// DUNGURIPALI /80 /2021 ()
177	CRLMC/0001307/2023	STATE OF ODISHA SHRADHANJALI BEHERA VS	SIDHARTH PRASAD DAS VS	// / /0 ()
178	CRLMC/0001308/2023	REPUBLIC OF INDIA SUGYAN SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// SPL.TASK FORCE /1 /2023 ()
179	CRLMP/0000521/2023	STATE OF ODISHA NABIN CHANDRA MAITY @ NABIN CHANDRA MOHANTY VS	ANANTA KUMAR PARIDA VS	// / /0 ()
180	CRLMP/0000522/2023	STATE OF ODISHA BIBHUTI SAHOO VS	RITA SINGH VS	// / /0 ()
181	CRLMP/0000523/2023	STATE OF ODISHA SAGARIKA PARIDA VS PRACHI SOURAV DAS	BIBHU PRASAD TRIPATHY VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0000524/2023	RAMESH DEURI VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	//0 () //
183	CRLMP/0000525/2023	SAHADEV BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
184	CRLMP/0000526/2023	BINOD KUMAR NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	//0 () //
185	CRLMP/0000527/2023	BILASH PANDA VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	//0 () //
186	CRLMP/0000528/2023	SMITA ADHIKARI VS SANJEEB KUMAR NAYAK	NILAMBAR NAYAK VS	//0 () //
187	CRLMP/0000529/2023	SUMITRA PARIDA VS I.I.C, SATYABADI POLICE STATION, PURI	SURYA NARAYAN MISHRA VS	//0 () //
188	CRLMP/0000530/2023	SEBATI SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	//0 () //
189	CRLMP/0000531/2023	HARI CHANDAN PATNAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
190	CRLREV/0000117/2023	SARASWATI PATTNAIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAYAPALLI P.S. /85 /2018 () //
191	CRLREV/0000118/2023	DURGA PRASANNA MISHRA VS STATE OF ODISHA (OPID)	AMRITA MISHRA VS	EOW,BHUBANESWAR /3 /2018 () //
192	CRLREV/0000119/2023	TRILOCHAN MISHRA VS UNION OF INDIA	RAMDAS ACHARY VS	CHATRAPUR /119 /2015 () //
193	CRLREV/0000120/2023	THE SUB DIVISIONAL HOUSING BOARD CO OPERATIVE SOCIETY VS K.C.RAJGURU MOHAPATRA	ANUSUKE MOHAPATRA VS	//0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		LAXMAN DAS		//
194	CRLREV/0000121/2023	NITYANANDA NAYAK	DHIRENDRA KUMAR MOHAPATRA	SAMBALPUR VIGILANCE /4 /2014
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
195	CRLREV/0000122/2023	SUSEN KUMAR MAHARANA	SMRUTI RANJAN MOHAPATRA	SALIPUR /366 /2022
		VS	VS	()
		SASMITA MOHARANA		//
196	FAO/0000134/2023	DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE COMPANY LTD	SHUBRANGSHYRATHY	//
		VS	VS	()
		BABULI JENA		//
197	FAO/0000135/2023	MANJULATA PRAHARAJ	BISWAJIT MOHANTY	//
		VS	VS	()
		UNION OF INDIA		//
198	JCRLA/0000017/2023	NILU @ NILAM SAHU	ADV.	/66 /2018
		VS	VS	()
		STATE OF ODISHA		//
199	JCRLA/0000018/2023	LAXMAN BADODE	ADV.	DHENKANAL SADAR /351 /2016
		VS	VS	()
		STATE OF ODISHA		//
200	JCRLA/0000019/2023	DEBANANDA DAS	ADV.	GOLANTHARA (BERHAMPUR) /265 /2019
		VS	VS	()
		STATE OF ODISHA		//
201	MACA/0000205/2023	SATYA NARAYAN AGRAWAL	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SANTANU KUMAR BADPANDA		//
202	MACA/0000206/2023	SABITRI SAHOO	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		DURGA PRASSANA MAHARATHI		//
203	MACA/0000207/2023	SUDHIR KUMAR DEY	B. SINGH	//
		VS	VS	()
		PADMABATI SAMAL		//
204	MACA/0000208/2023	BINU TIWARI	B. SINGH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	MACA/0000209/2023	M.D. VRL LOGESTICS LTD., MAMASHREE MAHALIK VS	BISHNU BRATA SINGH VS	// // 0
206	MACA/0000210/2023	ASHUTOSH CHATTARJEE MANAGER (LEGAL), M/S. NATIONAL INSURANCE CO. LTD.	CHIBIRAT SATPATHY VS	// // 0
207	MACA/0000211/2023	ANJALI JENA BIJU BARIK VS	BINAYAK PRASAD MOHANTY VS	// // 0
208	MACA/0000212/2023	JYOTIKANT MOHANTY ORIENTAL INSURANCE CO. LTD. VS	PRATIVA MISHRA VS	// // 0
209	MATA/0000075/2023	ROJI MOHANTY SASMITA SAHU@BISWAL VS	S.K.SAMAL VS	// // 0
210	RPFAM/0000084/2023	JATINDRA KUMAR SAHU TABRUK KHAN VS	NARENDRA KUMAR LENKA VS	// // 0
211	RSA/0000092/2023	RUKSANA BIBI B.BHARATI DORA VS	PRABHASI NAYAK VS	// // 0
212	RSA/0000093/2023	B.PAPAMMA B.BHARATI DORA VS	PRABHASI NAYAK VS	// // 0
213	RSA/0000094/2023	B.PAPAMMA B.BHARATI DORA VS	PRABHASI NAYAK VS	// // 0
214	RSA/0000095/2023	B.PAPAMMA JHILI BISOYI VS	RAM PRASAD MOHAPATRA VS	// // 0
215	RSA/0000096/2023	RABINDRA BISOYI SOMBARI NAIK @ BIRUA VS	SOUMYA MISHRA VS	// // 0
		JEMAMANI PURTY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RSA/0000097/2023	SIBARAM PANDA VS N. KISHORE REDDY	S.S.RAO VS	// 0 //
217	RVWPET/0000076/2023	LAXMIKANTA MALLICK VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
218	RVWPET/0000077/2023	PURNA CHANDRA MOHANTY VS PRAKASH CHANDRA PANDA	ADV. VS	// 0 //
219	RVWPET/0000078/2023	PRAKASHH CHANDRA DAS VS STATE OF ODISHA	ADV VS	// 0 //
220	TRP(C)/0000100/2023	LOPAMUDRA PRADHAN VS BISWAJIT PARIDA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
221	TRP(C)/0000101/2023	BHAGYABATI BEHERA VS KISHORE CHANDRA MALLIPHUL	MOHAMMED RIAZ VS	// 0 //
222	TRPCRL/0000018/2023	SOURAV MOHANTY VS STATE OF ODISHA	MITALEE JESTHI VS	/ /0 0 //
223	TRPCRL/0000019/2023	KHIROD CHANDRA MALLICK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	PURUNAKATAK /73 /2013 0 //
224	WA/0000491/2023	STATE OF ODISHA VS SOURI PRASAD NAYAK	SANJAY RATH, A.S.C. VS	// 0 //
225	WA/0000492/2023	CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA VS DILLIP KUMAR SAHOO	PRABHASI RATH VS	// 0 //
226	WA/0000493/2023	CHAIRMAN, C.H.S.E., ODISHA VS SOURAV KUMAR JENA	PRABHASI NAYAK VS	// 0 //
227	WA/0000494/2023	STATE OF ODISHA	SANJAY RATH,A.S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0000495/2023	PRAVAKAR DAS STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
229	WA/0000496/2023	TRILOCHAN SAHOO STATE OF ODISHA	SANDEEP PARIDA,SR.S.C(S AND M.E)	//
		VS	VS	0
230	WA/0000497/2023	ADWAITA KUMAR DEY STATE OF ODISHA	SANDEEP PARIDA, SR, S.C.(S AND ME)	//
		VS	VS	0
231	WA/0000498/2023	ARUN KUMAR KAR NIRUPAMA MISHRA	SATYABRATA RATH	//
		VS	VS	0
232	WP(C)/0007419/2023	STATE OF ODISHA GYANA RANJAN MOHANTY	ALOK KUMAR PANDA	//
		VS	VS	0
233	WP(C)/0007420/2023	STATE OF ODISHA SAR KUMAR PANDE	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
234	WP(C)/0007421/2023	STATE OF ODISHA PATITAPABAN JENA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
235	WP(C)/0007422/2023	STATE OF ODISHA BANSIDHAR BARIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
236	WP(C)/0007423/2023	STATE OF ODISHA SUMANTA KUMAR NAYAK	DEVI PRASAD DASH	//
		VS	VS	0
237	WP(C)/0007424/2023	THE UNION OF INDIA MAHENDRA BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
238	WP(C)/0007425/2023	STATE OF ODISHA CHAITANYA BISWAL	PRASANNA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0007426/2023	STATE OF ODISHA SAILENDRI BHOI VS	SUSHANTA KUMAR JOSHI VS	// // ()
240	WP(C)/0007427/2023	STATE OF ODISHA MANAS PARIDA VS	PRASANNA KUMAR SAHOO VS	// // ()
241	WP(C)/0007428/2023	STATE OF ODISHA BHAGABATA SAHOO VS	MANAS PATI VS	// // ()
242	WP(C)/0007429/2023	STATE OF ODISHA SIBA PARIDA VS	PRASANNA KUMAR SAHOO VS	// // ()
243	WP(C)/0007430/2023	STATE OF ODISHA RAMDHAN MARNDI VS	MANAS PATI VS	// // ()
244	WP(C)/0007431/2023	STATE OF ODISHA PRUTHIVIRAJ KAMILA VS	BHAKTA RANJAN BARIK VS	// // ()
245	WP(C)/0007432/2023	STATE OF ODISHA KAILASH KUMAR CHOUDHURY VS	MANAS PATI VS	// // ()
246	WP(C)/0007433/2023	STATE OF ODISHA MANOJ KUMAR KANHAR VS	MANAS PATI VS	// // ()
247	WP(C)/0007434/2023	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	RANJAN KUMAR BEHERA VS	// // ()
248	WP(C)/0007435/2023	STATE OF ODISHA CHANDRA MOHAN NAYAK VS	MANAS PATI VS	// // ()
249	WP(C)/0007436/2023	STATE OF ODISHA PRASANTA KUMAR GIRI VS STATE OF ODISHA	MANAS PATI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0007437/2023	JAYAGOPAL DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
251	WP(C)/0007438/2023	DASARATH BADRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	WP(C)/0007439/2023	DEBADATTA KAR VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
253	WP(C)/0007440/2023	HAREKRUSHNA NAIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
254	WP(C)/0007441/2023	BAIRAGI NAYAK VS UNION BANK OF INDIA	SMRUTI RANJAN NAYAK VS	// 0 //
255	WP(C)/0007442/2023	PRADEEP MOHAKUL @ PRADEEP MAHAKUD VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
256	WP(C)/0007443/2023	BHARAT BEHERA VS RAVENSHAW UNIVERSITY, CUTTACK	SASWATI MOHAPATRA VS	// 0 //
257	WP(C)/0007444/2023	ASHOK KUMAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
258	WP(C)/0007445/2023	NIRANJAN PATRA VS ODISHA GRAMYA BANK, KHANDAGIRI	BIMBISAR DASH VS	// 0 //
259	WP(C)/0007446/2023	SIBARAM SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTNAİK VS	// 0 //
260	WP(C)/0007447/2023	HIRADHAR PAİK VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
261	WP(C)/0007448/2023	CHITA RANJAN PRADHAN	ACHYUTANANDA PATTNAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0007449/2023	KISHORE CHANDRA MISHRA	HEMANTA KUMAR ROUT	//
		VS	VS	0
		THE COLLECTOR, GANJAM		//
263	WP(C)/0007450/2023	ER. PRIYA RANJAN BISWAL	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0007451/2023	SUMAN SINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
265	WP(C)/0007452/2023	JEPHER NIUS LAKRA	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
266	WP(C)/0007453/2023	JAYARAM SAHOO	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0007454/2023	SABITRI NAG	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0007455/2023	BINAYA KUMAR MEHER	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0007456/2023	BEDABYAS PUROHIT	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0007457/2023	RAMANATH GANDA	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0007458/2023	CHANDRIKA MALLICK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0007459/2023	BIRANCHI NARAYAN DEO	RABINDRANATH PRUSTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0007460/2023	STATE OF ODISHA AMAR KUMAR SAHOO VS	SUSHANTA KUMAR JOSHI VS	// // ()
274	WP(C)/0007461/2023	STATE OF ODISHA PARTHASARATHI MOHANTY VS	SUSHANTA KUMAR JOSHI VS	// // ()
275	WP(C)/0007462/2023	STATE OF ODISHA SABNAM GANDHI VS	OM SWARUP VS	// // ()
276	WP(C)/0007463/2023	COURT COORDINATOR OF PHARMACY DEPT. UTKAL UNIVERSITY, BBSR LACHHAMAN NIAL VS	DEEPANKAR PANIGRAHY VS	// // ()
277	WP(C)/0007464/2023	STATE OF ODISHA MANAS RANJAN DAS VS	PRASANTA KUMAR MISHRA VS	// // ()
278	WP(C)/0007465/2023	STATE OF ODISHA MANOJ KUMAR SATAPATHY VS	PRASANTA KUMAR MISHRA VS	// // ()
279	WP(C)/0007466/2023	STATE OF ODISHA YUDHISTHIR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
280	WP(C)/0007467/2023	STATE OF ODISHA RANJAN KUMAR GOCHHAYAT VS	KUNAL KUMAR SWAIN VS	// // ()
281	WP(C)/0007468/2023	STATE OF ODISHA DR.BADRI NARAYAN RAY VS	SATYABRATA MOHANTY VS	// // ()
282	WP(C)/0007469/2023	THE STATE OF ODISHA KRUPASINDHU BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
283	WP(C)/0007470/2023	STATE OF ODISHA BIMAL BHENGRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0007471/2023	PRAMOD KUMAR BISOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	WP(C)/0007472/2023	PADMALAYA THAIT VS COLLECTOR, BARGARH	SK. ZAFARULLA VS	// 0 //
286	WP(C)/0007473/2023	LAXMIPRIYA MISHRA VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
287	WP(C)/0007474/2023	DAMODAR MOHARANA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTRAY VS	// 0 //
288	WP(C)/0007475/2023	ASHOK SINGH VS STATE OF ODISHA	SANTOSH KUMAR SAMANTRAY VS	// 0 //
289	WP(C)/0007476/2023	SK. SARIFULLA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTRAY VS	// 0 //
290	WP(C)/0007477/2023	KUNTALA GOUDA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
291	WP(C)/0007478/2023	KHAGESWAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTRAY VS	// 0 //
292	WP(C)/0007479/2023	AKHAYA KUMAR SETHY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTRAY VS	// 0 //
293	WP(C)/0007480/2023	TRILOCHAN MOHANTA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
294	WP(C)/0007481/2023	PATITAPABAN BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTRAY VS	// 0 //
295	WP(C)/0007482/2023	SAMIR MAHAKUL @ SAMIR MAHAKUD	ACHYUTANANDA PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0007483/2023	LAXMIDHAR SAHOO	SANTOSH KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0007484/2023	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0007485/2023	AJAYA KUMAR DHALA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0007486/2023	SADHURAM NAIK	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0007487/2023	DUKHI NAIK	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0007488/2023	DAMBARUDHAR MALI @ DAMBARUDHAR NAIK	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0007489/2023	RAMJIOT NAIK	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0007490/2023	GOBARDHAN MAJHI	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0007491/2023	JAGATRAM NAIK @ JAGATANANDA NAIK	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0007492/2023	SANTOSH KUMAR SADANGI	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0007493/2023	M/S. MANORANJAN RAUTARA	KSHIROD KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0007494/2023	COMMISSIONER OF CT AND GST, ODISHA RAMA CHANDRA HATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
308	WP(C)/0007495/2023	SK. TOFFANI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()
309	WP(C)/0007496/2023	NALINI JENA VS VICTIM COMPENSATION BOARD OF DISTRICT LEGAL SERVICES AUTHORITY, NAYAGARH	BIJAYA KUMAR SAHOO VS	// ()
310	WP(C)/0007497/2023	SUDAM CHARAN SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
311	WP(C)/0007498/2023	SANTOSH BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	// ()
312	WP(C)/0007499/2023	SUNYA MANGARAJ VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()
313	WP(C)/0007500/2023	NABIN SETHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// ()
314	WP(C)/0007501/2023	ARUNA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// ()
315	WP(C)/0007502/2023	ROMANCHAL MANGARAJ VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()
316	WP(C)/0007503/2023	ROMANCHAL NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// ()
317	WP(C)/0007504/2023	KAPILASH NAIK @ KAPILASH MALI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0007505/2023	PADMALOCHAN MAJHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
319	WP(C)/0007506/2023	SUNIL KUMAR NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
320	WP(C)/0007507/2023	RADHESHYAM BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
321	WP(C)/0007508/2023	SANTOSH KUMAR PANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
322	WP(C)/0007509/2023	JAYAKAR NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
323	WP(C)/0007510/2023	LAKHYAPATI NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
324	WP(C)/0007511/2023	M/S MAFATLAL INDUDTRIES LTD. MUMBAI VS ORISSA COMPUTER APPLICATION CENTER, BBSR	PAMI RATH VS	// 0 //
325	WP(C)/0007512/2023	RUNA MAHAKUD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
326	WP(C)/0007513/2023	KALESWAR DEV VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
327	WP(C)/0007514/2023	SUNITA PADHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
328	WP(C)/0007515/2023	PRANGYA PRIYADARSHNEE VS ORISSA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR	DURGESH NARAYAN RATH VS	// 0 //
329	WP(C)/0007516/2023	PANDA NURSING HOME, DHENKANAL	DEBIDUTTA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0007517/2023	DR. IPSITA DASH	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0007518/2023	RABINARAYAN PRUSTY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0007519/2023	GOPEE RANJAN NATH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0007520/2023	SRIMATI SUNARI	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0007521/2023	JYOTI PRAKASH DASH	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0007522/2023	SATYA RANJAN SAHOO	RUDRA PRASAD KAR	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
336	WP(C)/0007523/2023	RAJ KISHORE SAHOO	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		THE SUB-REGISTRAR, KHANDAGIRI		//
337	WP(C)/0007524/2023	PANCHANAN SAMAL	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0007525/2023	RAJ KISHORE SAHOO	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		THE SUB-REGISTRAR, KHANDAGIRI		//
339	WP(C)/0007526/2023	SANATAN SAMAL	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0007527/2023	LAXMI PRIYA NAIK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0007528/2023	STATE OF ODISHA RAJ KISHORE SAHOO VS THE SUB-REGISTRAR, KHANDAGIRI	RAJENDRA KUMAR PRADHAN VS	// // 0 //
342	WP(C)/0007529/2023	SURENDRA NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
343	WP(C)/0007530/2023	PATITAPABAN PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
344	WP(C)/0007531/2023	SARAT CHANDRA BEHERA VS COMMNR. B.M.C., BBSR	RAJAKISHORE SAHOO VS	// 0 //
345	WP(C)/0007532/2023	PRAKASH KUMAR SINGH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
346	WP(C)/0007533/2023	RAJ INTERNATIONAL SCHOOL, JAJPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
347	WP(C)/0007534/2023	NRUSINGHA CHARAN DAS VS COMMNR., B.M.C., BBSR	RAJKISHORE SAHOO VS	// 0 //
348	WP(C)/0007535/2023	UDAYANATH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
349	WP(C)/0007536/2023	PHAGU BHUSAN DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
350	WP(C)/0007537/2023	SIBA PRASADA BAHINIPATI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
351	WP(C)/0007538/2023	MEGHARAJ NAIK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0007539/2023	DASARATHI SAHOO VS COMMR. B.M.C., BBSR	RAJAKISHORE SAHOO VS	// 0 //
353	WP(C)/0007540/2023	RITABANTA NAIK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
354	WP(C)/0007541/2023	BHASKAR CHANDRA RAULLA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
355	WP(C)/0007542/2023	KALYANI MOHANTA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
356	WP(C)/0007543/2023	NIRANJAN RATH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
357	WP(C)/0007544/2023	GHANASHYAM JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
358	WP(C)/0007545/2023	PRABHAKAR BISWAL VS SUB DIVISIONAL MAGISTRATE CUM MAINTENANCE TRIBUNAL, BERHAMPUR	AKSHAYA KUMAR DORA VS	// 0 //
359	WP(C)/0007546/2023	GEETARANI SAMAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
360	WP(C)/0007547/2023	ANANTA KUMAR DEV VS STATE OF ODISHA	ROBIN SAHOO VS	// 0 //
361	WP(C)/0007548/2023	NIRUPAMA BEHURA VS DIRECTOR, TECHNICAL EDUCATION AND TRAINING ODISHA, BBSR	NIRANJAN PANDA VS	// 0 //
362	WP(C)/0007549/2023	PRAFULLA KUMAR DASH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
363	WP(C)/0007550/2023	SAROJ KUMAR SAMAL	SANGRAM KUMAR SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0007551/2023	AJAYA KUMAR NAYAK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0007552/2023	MANJULA AGARWAL	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0007553/2023	DHARANIDHAR SWAIN	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0007554/2023	NARAYAN SENAPATI	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0007555/2023	SUKADEV PADHIHARI	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007556/2023	SHREERAM SANKAR KAR	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0007557/2023	JASHOBANTI BEHERA	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		PRINCIPAL ACCOUNTANT GENERAL A AND E, ODISHA, BBSR		//
371	WP(C)/0007558/2023	KAILASH CHANDRA NAYAK	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007559/2023	SANTHA PRASAD PANDA	DEEPAK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0007560/2023	GURUDEV PRADHAN	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0007561/2023	SURESH PARIDA	AMLANJYOTI ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0007562/2023	STATE OF ODISHA M/S GREEN ENERGY RESOURCES, SAMBALPUR VS	PAMI RATH VS	// // ()
376	WP(C)/0007563/2023	STATE OF ODISHA SUDHIR KUMAR PATRA VS	DEEPAK KUMAR SAHOO VS	// // ()
377	WP(C)/0007564/2023	STATE OF ODISHA GOBARDHAN BHOI VS	AMLANJYOTI ROUT VS	// // ()
378	WP(C)/0007565/2023	STATE OF ODISHA KANDARPA BEHERA VS	DEEPAK KUMAR SAHOO VS	// // ()
379	WP(C)/0007566/2023	STATE OF ODISHA SUNIL KUMAR DASH VS	AMLANJYOTI ROUT VS	// // ()
380	WP(C)/0007567/2023	STATE OF ODISHA JUDHISTIR SAHU VS	AMLANJYOTI ROUT VS	// // ()
381	WP(C)/0007568/2023	STATE OF ODISHA UPENDRA MOHARANA VS	SHIVSANKAR MOHANTY VS	// // ()
382	WP(C)/0007569/2023	STATE OF ODISHA PRATIVA DASH VS	AMLANJYOTI ROUT VS	// // ()
383	WP(C)/0007570/2023	STATE OF ODISHA SRIJAY KUMAR BARAL VS	SHIVSANKAR MOHANTY VS	// // ()
384	WP(C)/0007571/2023	STATE OF ODISHA NANDIGHOSH PRADHAN VS	AMLANJYOTI ROUT VS	// // ()
385	WP(C)/0007572/2023	STATE OF ODISHA SRIJAY KUMAR BARAL VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0007573/2023	JULINA PATI VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
387	WP(C)/0007574/2023	GOPINATH BISWAL VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
388	WP(C)/0007575/2023	NIRAKAR NAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
389	WP(C)/0007576/2023	RAJALAXMI MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
390	WP(C)/0007577/2023	SUNIL KUMAR SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
391	WP(C)/0007578/2023	MOHAN NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
392	WP(C)/0007579/2023	HRUSIKESH NAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
393	WP(C)/0007580/2023	BIRABAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
394	WP(C)/0007581/2023	SANTOS KUMAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
395	WP(C)/0007582/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
396	WP(C)/0007583/2023	DAMBARUDHAR ICHAGUTU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
397	WP(C)/0007584/2023	JASHOBANTA BEHERA	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0007585/2023	EPARI MADHAB RAO	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		P.N.B. MID CORPORATE CENTRE, CUTTACK		//
399	WP(C)/0007586/2023	SIDHESWAR TANDI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0007587/2023	SK. FAKIRUDDIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0007588/2023	TARINISEN KUANR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0007589/2023	SUDARSAN BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
403	WP(C)/0007590/2023	SATYABATI DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0007591/2023	TAPAN BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
405	WP(C)/0007592/2023	MANJUSHREE MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0007593/2023	BIRAJ MOHAN MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0007594/2023	M/S EMR INVESTMENT PVT. LTD., KOLKATA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		P.N.B. MID CORPORATE CENTRE, CUTTACK		//
408	WP(C)/0007595/2023	MAMATA CHOUDHURY	SUSANTA KUMAR JETHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0007596/2023	STATE OF ODISHA RAJ KISHORE SAHOO VS	PRAJIT KUMAR PRADHAN VS	// // ()
410	WP(C)/0007597/2023	STATE OF ODISHA NALINIKANTA MOHANTY VS	GOPINATH MISHRA VS	// // ()
411	WP(C)/0007598/2023	TAHASILDAR, ASTARANGA NIBEDITA SAMANTARAY VS	RABI NARAYAN BEHERA VS	// // ()
412	WP(C)/0007599/2023	STATE OF ODISHA MD.ABDUN NABI VS	LALATENDU SAMAL VS	// // ()
413	WP(C)/0007600/2023	COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. CHANDRAMANI PADHIHARY VS	RUDRA NARAYAN PARJA VS	// // ()
414	WP(C)/0007601/2023	STATE OF ODISHA BANDITA MAHAPATRA VS	RABI NARAYAN BEHERA VS	// // ()
415	WP(C)/0007602/2023	STATE OF ODISHA RANJIT KUMAR MALLA VS	RABI NARAYAN BEHERA VS	// // ()
416	WP(C)/0007603/2023	STATE OF ODISHA DURYODHAN LENKA VS	BIMBISAR DASH VS	// // ()
417	WP(C)/0007604/2023	ODISHA GRAMYA BANK, BBSR KISHORE CHANDRA @ KISHORE SATPATHY VS	PRAJIT KUMAR PRADHAN VS	// // ()
418	WP(C)/0007605/2023	STATE OF ODISHA BIRANCHI NARAYAN KAR VS	RABI NARAYAN BEHERA VS	// // ()
419	WP(C)/0007606/2023	STATE OF ODISHA CHANDANA SWAIN VS	RABI NARAYAN BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0007607/2023	PRAVAKAR BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
421	WP(C)/0007608/2023	SHARMISTHA PATNAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
422	WP(C)/0007609/2023	PRAKASH CHANDRA ROUSTRAY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
423	WP(C)/0007610/2023	AJAY KUMAR ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
424	WP(C)/0007611/2023	SASMITA NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
425	WP(C)/0007612/2023	RAMA BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
426	WP(C)/0007613/2023	JOGESH CHANDRA PAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
427	WP(C)/0007614/2023	RASHMI PRAVA RAJ VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
428	WP(C)/0007615/2023	BASANTI BEHERA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	MUKESH AGARWAL VS	// 0 //
429	WP(C)/0007616/2023	PRAFULLA KUMAR SATHUA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
430	WP(C)/0007617/2023	BIRANCHI NARAYAN KAR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
431	WP(C)/0007618/2023	SUBAL KUMAR NAYAK	MANOJ KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	WP(C)/0007619/2023	UNION OF INDIA	BIRENDRA KUMAR PARDHI,C.G.C	//
		VS	VS	()
		ANADI CHARAN PANDA		//
433	WP(C)/0007620/2023	ASSOCIATION OF SKILL PARTNERS, BBSR	SARADA PRASANNA SARANGI	//
		VS	VS	()
		UNION OF INDIA		//
434	WP(C)/0007621/2023	M/S. SANJUKTA RATH	KSHIROD KUMAR SAHOO	//
		VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA		//
435	WP(C)/0007622/2023	NALINI DEI	BISWARANJAN PARAMGURU	//
		VS	VS	()
		STATE OF ODISHA		//
436	WPCRL/0000033/2023	NITYANANDA PALAI	KSHIROD KUMAR PAHIL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
437	WPCRL/0000034/2023	SURENDRA MALIK	MADAN MOHAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0002539/2023	KANHA @ DEBENDRA KAMILA	DIBYAJYOTI SAHOO	SAHADEV KHUNTA /63 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0002540/2023	LAXMIDHAR PATRA	AVIRAM PATRA	BALIANTA P.S. /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0002541/2023	SABITA BEHERA	PRABHAT KUMAR PARIDA	JARAPADA /39 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0002542/2023	NARENDRA BEHERA @ TUTI	PRABHAT KUMAR PRAHARAJ	CHOUDWAR /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0002543/2023	SIMANCHAL DASH	BIJAYA KUMAR BEHERA 1	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0002544/2023	STATE OF ODISHA ULLASI BEHERA VS	MOHENDRA DALAI VS	// BADAMBADI /81 /2023 ()
444	ABLAPL/0002545/2023	STATE OF ODISHA TAPAS KUMAR BEHERA VS	MOHENDRA DALAI VS	// BADAMBADI /81 /2023 ()
445	ABLAPL/0002546/2023	STATE OF ODISHA PABITRA KUMAR MOHAPATRA VS	SANTOSH KUMAR MOHANTY VS	// DHENKANAL TOWN /130 /2023 ()
446	ABLAPL/0002547/2023	STATE OF ODISHA GYANARANJAN SAHOO VS	BISWARANJAN DALAI VS	// SALIPUR /51 /2023 ()
447	ABLAPL/0002548/2023	STATE OF ODISHA BABAJI BEHERA VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /5 /2023 ()
448	ABLAPL/0002549/2023	STATE OF ODISHA PRANANATHA JENA VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /336 /2022 ()
449	ABLAPL/0002550/2023	STATE OF ODISHA RAJA HATI @ RAJIBLOCHAN HARI VS	KASHINATH PATNAIK VS	// KANDARPUR /37 /2023 ()
450	ABLAPL/0002551/2023	STATE OF ODISHA BIKASH SAHOO @ DAS VS	RAMESH CHANDRA PRADHAN VS	// PURI SADAR /0036 /2023 ()
451	ABLAPL/0002552/2023	STATE OF ODISHA SISIRA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// TARASINGI /23 /2023 ()
452	ABLAPL/0002553/2023	STATE OF ODISHA GHANASHYAM BEHERA VS	SARADA PRASAD DASH VS	// ASTARANGA /36 /2023 ()
453	ABLAPL/0002554/2023	STATE OF ODISHA JAGABANDHU BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// ASTARANGA /36 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0002555/2023	ARUN KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /76 /2023 () //
455	ABLAPL/0002556/2023	KRUSHNA PRASAD DAS VS STATE OF ODISHA	NIRANJAN RAUT VS	TANGI /10 /2023 () //
456	ABLAPL/0002557/2023	DEBASH CHANDRA DAS VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /25 /2023 () //
457	ABLAPL/0002558/2023	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	CHANDRASEKHARPUR /475 /2022 () //
458	ABLAPL/0002559/2023	BISWAMBHAR DALAI VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	DHENKANAL TOWN /130 /2023 () //
459	ABLAPL/0002560/2023	RAJANIRANI SAHOO VS STATE OF ODISHA	PRASANNA KUMAR NAYAK(1) VS	DHENKANAL TOWN /134 /2023 () //
460	ABLAPL/0002561/2023	MANMOHAN SETHY @ MANUA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ERASAMA /98 /2023 () //
461	ABLAPL/0002562/2023	NAYANI MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /164 /2023 () //
462	ABLAPL/0002563/2023	DHARMA @ DHARMENDRA MAHATO VS STATE OF ODISHA	SAMBIT RAY VS	INFCITY PS /52 /2023 () //
463	ABLAPL/0002564/2023	BHABESH MUKHI VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SAHADEV KHUNTA /63 /2023 () //
464	ABLAPL/0002565/2023	SAGARIKA GUMANSINGH @ SAGARIKA JENA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	TANGI (KHURDA) /217 /2023 () //
465	ABLAPL/0002566/2023	DUSHMANTA SAHOO	PARTHA SARATHI NAYAK	HINDOL /27 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0002567/2023	STATE OF ODISHA PHAKIRA BIHARI @ FHAKIRA	SATYA NARAYAN PANDA	// GOLAMUNDA /143 /2018
		VS	VS	()
467	ABLAPL/0002568/2023	STATE OF ODISHA SHAHZAD	MANAS KUMAR CHAND	// TANGI (KHURDA) /237 /2023
		VS	VS	()
468	ABLAPL/0002569/2023	STATE OF ODISHA MUKESH KUMAR SAHOO	MANAS KUMAR CHAND	// KORAPUT SADAR /71 /2022
		VS	VS	()
469	ABLAPL/0002570/2023	STATE OF ODISHA SIBA SANKAR ROUTA	RAJENDRA NARAYAN ROUTH	// DHARAKOT PS /302 /2022
		VS	VS	()
470	ABLAPL/0002571/2023	STATE OF ODISHA KRUPASINDHU BALIARSINGH	MANAS KUMAR CHAND	// BAGHAMARI /38 /2023
		VS	VS	()
471	ABLAPL/0002572/2023	STATE OF ODISHA JITENDRA PAIKARAY	MANAS KUMAR CHAND	// BAGHAMARI /39 /2023
		VS	VS	()
472	ABLAPL/0002573/2023	STATE OF ODISHA RASMITA NAYAK	DINESH KUMAR MOHANTY	// NACHUNI /34 /2023
		VS	VS	()
473	ABLAPL/0002574/2023	STATE OF ODISHA RAJASHREE PANDA	TARA PRASAD MOHAPATRA	// BASELI SAHI PS /190 /2022
		VS	VS	()
474	ABLAPL/0002575/2023	STATE OF ODISHA JAGANNATH PUROHIT	MANAS KUMAR CHAND	// KORAPUT VIGILANCE /8 /2023
		VS	VS	()
475	ABLAPL/0002576/2023	STATE OF ODISHA(VIG.) DILLIP MOHAPATRA @ DILLIP KUMAR MOHAPATRA	TARA PRASAD MOHAPATRA	// BASELI SAHI PS /56 /2023
		VS	VS	()
476	ABLAPL/0002577/2023	STATE OF ODISHA PRAKASH NAYAK	DINESH KUMAR MOHANTY	// NACHUNI /34 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0002578/2023	STATE OF ODISHA BHAGABAN DAS @ BULU VS	UNMESH CHANDRA JENA VS	// SABARANG /34 /2023 ()
478	ABLAPL/0002579/2023	STATE OF ODISHA AJAY KUMAR BEHERA VS	RASHMI RANJAN MISHRA VS	// SAHADEV KHUNTA /63 /2023 ()
479	ABLAPL/0002580/2023	STATE OF ODISHA BHIKARI BEHERA VS	DEEPAK RANJAN PARIDA VS	// MARSHAGHAI /119 /2023 ()
480	ABLAPL/0002581/2023	STATE OF ODISHA SANJAY KUMAR DAS VS	AJAYA KUMAR PRADHAN VS	// ANANDAPUR /51 /2023 ()
481	ABLAPL/0002582/2023	STATE OF ODISHA SAMIRA KUMAR BISWAL VS	SUSANTA KUMAR BARAL VS	// /0 ()
482	ABLAPL/0002583/2023	STATE OF ODISHA JITENDRA KUMAR GHADAI VS	BIJAYA KUMAR PARIDA (2) VS	// SARANAKUL /123 /2021 ()
483	ABLAPL/0002584/2023	STATE OF ODISHA NARIA @ NARENDRA BEHERA VS	PRAKASH KUMAR BEURA VS	// ATHGARH /44 /2023 ()
484	ABLAPL/0002585/2023	STATE OF ODISHA DINABANDHU SAHU VS	DALIRANI BEHURAY VS	// SORO /127 /2023 ()
485	ABLAPL/0002586/2023	STATE OF ODISHA AMARNATH MEHER VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /481 /2022 ()
486	ABLAPL/0002587/2023	STATE OF ODISHA JOGENDRA MANGARAJ VS	BIDESH RANJAN BEHERA VS	// JODAPADAR /31 /2023 ()
487	ABLAPL/0002588/2023	STATE OF ODISHA PRAVATI BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// NISCHINTAKOILI /45 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0002589/2023	RANGALATA GOCHHAYAT @ BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	NISCHINTAKOILI /45 /2023 () //
489	ABLAPL/0002590/2023	NIKKI JAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BELTUKURI /20 /2023 () //
490	ABLAPL/0002591/2023	JADA RAM PRASAD VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /43 /2023 () //
491	ABLAPL/0002592/2023	MARADAPU VYKUNTA RAO VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /43 /2023 () //
492	ABLAPL/0002593/2023	MARADAPU VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /43 /2023 () //
493	ABLAPL/0002594/2023	PRATAP PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /108 /2023 () //
494	ABLAPL/0002595/2023	AKASH MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /222 /2020 () //
495	ABLAPL/0002596/2023	DHANESWAR TARAI VS STATE OF ODISHA	CHANDAN MISHRA VS	KHUNTUNI /21 /2023 () //
496	ABLAPL/0002597/2023	RAJA@SATYAJIT SUBHRANSU SETHI VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	THELKOLOI PS /205 /2022 () //
497	ABLAPL/0002598/2023	ANIL KUMAR SAHOO VS STATE OF ODISHA	CHAITANYA SAHOO VS	MAHILA P.S.(BBSR) /34 /2023 () //
498	ABLAPL/0002599/2023	SK.RAMJAN@KALI VS STATE OF ODISHA	SARAT KUMAR JENA VS	TANGI (KHURDA) /168 /2023 () //
499	ABLAPL/0002600/2023	DEEPAK KUMAR SAHOO @ SINU SAHU	SUSANTA KUMAR MISHRA	KHURDA MODEL /3 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0002601/2023	STATE OF ODISHA BIRA PANDEY	SAROJ KUMAR PADHY	// BAUNISUNI /181 /2022
		VS	VS	()
501	ABLAPL/0002602/2023	STATE OF ODISHA PRASANTA KUMAR SAMAL	CHIRANJIB ROUT	// TALCHER TOWN /152 /2023
		VS	VS	()
502	ABLAPL/0002603/2023	STATE OF ODISHA APSER KHAN	NIKUNJA KUMAR ROUT	// DHENKANAL TOWN /130 /2023
		VS	VS	()
503	ABLAPL/0002604/2023	STATE OF ODISHA PARTHA PRADHAN	CHIRANJIB ROUT	// BIKRAMPUR FCI /57 /2023
		VS	VS	()
504	ABLAPL/0002605/2023	STATE OF ODISHA AMIYA RANJAN NAYAK	BISWAJIT TRIPATHY	// AIRPORT /35 /2023
		VS	VS	()
505	ABLAPL/0002606/2023	STATE OF ODISHA SANJAYA BARIK	PABITRA KUMAR BEHERA	// MARSHAGHAI /89 /2023
		VS	VS	()
506	ABLAPL/0002607/2023	STATE OF ODISHA PRABHAT KALAS@KALIA	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /62 /2023
		VS	VS	()
507	ABLAPL/0002608/2023	STATE OF ODISHA SUNIL KUMAR SWAIN	RAJALAXMI BISWAL	// COLLIERY /660 /2022
		VS	VS	()
508	ABLAPL/0002609/2023	STATE OF ODISHA RILU @ SAMBIT SING	RAJALAXMI BISWAL	// PARJANG /86 /2023
		VS	VS	()
509	ABLAPL/0002610/2023	STATE OF ODISHA BHANJAN KUMAR MOHANTY	JANAKI KANTA MAHAPATRA	// KENDRAPARA SADAR /159 /2023
		VS	VS	()
510	ABLAPL/0002611/2023	STATE OF ODISHA JITENDRA @ JATINDRA MALLIK	KUMAR KASHYAP	// SORO /104 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :13/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0002612/2023	STATE OF ODISHA BENUDHAR SAHOO @ BENU SAHOO VS	SUSANTA KUMAR MISHRA VS	// KHURDA MODEL /3 /2023 ()
512	ABLAPL/0002613/2023	STATE OF ODISHA ARJUNA KUMAR SETHI VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /41 /2023 ()
513	ABLAPL/0002614/2023	STATE OF ODISHA SABITA DALAI VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /338 /2022 ()
514	ABLAPL/0002615/2023	STATE OF ODISHA SATYAJIT PATRA @ SANTOSH KUMAR PATRA VS	SUDARSAN BEHERA VS	// CHANDAPUR /10 /2023 ()
515	ABLAPL/0002616/2023	STATE OF ODISHA MICHHU PRADHAN @ LAXMIDHAR MARTHA VS	AMLAN SHAKTI PAUL VS	// /0 ()
516	ABLAPL/0002617/2023	REPUBLIC OF INDIA (RAILWAY) RONIT CHANDRA HANTAL VS	RAJAT KUMAR PANDA VS	// SUNABEDA /146 /2021 ()
517	ABLAPL/0002618/2023	STATE OF ODISHA BASANTA MANJARI PANDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// TIHIDI /50 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :13/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
2	2/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
3	3/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
4	4/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
5	5/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
6	6/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
7	7/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
8	8/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
9	9/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
10	9/2023 CRLLP/14/2023	CENTRAL BUREAU OF INVESTIGATION (CBI)-MP	SARTHAK NAYAK
11	10/2023 MA/801/1999	NIDHI-MP	M/S.S.MISRA
12	11/2023 CRLMA/10/2021	SANTOSHINI MOHAPATRA-MP	ANIRUDHA DAS
13	12/2023 CRP/31/2013	PRADIPTA KU.DAS-MP	M/S.DAYANIDHI LENKA,M/S. MAHESWAR MOHANTY
14	18/2023 TRPCRL/18/2023	SOURAV MOHANTY-MP	MITALEE JESTHI
15	19/2023 WPC(OA)/171/2014	RABI KISHORE SAHOO-MP	
16	20/2023 WPC(OA)/1177/2015	VIJAYAN K. K.-MP	
17	31/2023 JCRLA/57/2022	DILLIP ORAM-MP	ARUN KUMAR BUDHIA
18	32/2023 JCRLA/57/2022	DILLIP ORAM-MP	ADV.
19	33/2023 JCRLA/33/2021	UDAYA GADTIA-MP	ADV.
20	34/2023 JCRLA/33/2021	UDAYA GADTIA-MP	ADV.
21	47/2023 LAA/11/2019	ASST.DEFENCE ESTATE MANAGER,ESTATE MANAGEMENT,RIANTIBSE	(ASST.SOLICITOR GENERAL OF INDIA,C
22	61/2023 WPC(OAC)/2774/2014	PARAMANANDA BEHERA-MP	SUVALAXMI DEVI
23	62/2023 WPC(OAC)/2774/2014	PARAMANANDA BEHERA-MP	M/S S.DAS
24	63/2023 WPC(OAC)/2774/2014	PARAMANANDA BEHERA-MP	M/S S.DAS
25	64/2023 WPC(OAC)/1197/2015	DASHARATHA PATRA-MP	
26	77/2023	DY. COMMNR. OF INCOME TAX-1, BBSR-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)

27	ITA/5/2023 78/2023	DY. COMMNR. OF INCOME TAX-1, BBSR-MP	TUSHAR KANTI SATAPATHY
28	ITA/5/2023 81/2023	GITANJALI PADHI-MP	M/S.GOKULANANDA PADHI, C.SWAIN, P.SAHU, K.PADHI
29	CMAPL/395/2021 84/2023	PRIYANKA SENAPATI-MP	ANANTA NARAYAN PATTANAYAK, M/S BIBEKANANDA
30	MATA/100/2022 85/2023	SASMITA SAHU@BISWAL-MP	BINODINI SINGH
31	MATA/75/2023 89/2023	LAXMIKANTA MALLICK-MP	PRADIPTA KUMAR MOHANTY
32	RVWPET/76/2023 90/2023	PURNA CHANDRA MOHANTY-MP	ADV.
33	RVWPET/77/2023 90/2023	TABRUK KHAN-MP	NARENDRA KUMAR LENKA
34	RPFAM/84/2023 91/2023	ACHYUTA DAS @ ACHYUTA KU.DAS-MP	SURENDRA KUMAR BISWAL
35	RPFAM/56/2020 94/2023	RAMESH CHANDRA BEHERA-MP	
36	CONTC/5626/2022 95/2023	BINOD KUMAR NAYAK-MP	HIMANSHU SEKHAR MISHRA
37	CRLMP/526/2023 96/2023	JANAKI DIGAL-MP	
38	CRLMP/423/2023 97/2023	JITENDRIYA MOHANTY-MP	SANJIB KUMAR BHANJADEO
39	CRLMP/2239/2022 115/2023	LOPAMUDRA PRADHAN-MP	ANUGRAHA NARAYAN SAMANTARAY
40	TRP(C)/100/2023 116/2023	SHEPHALI NAYAK-MP	SHASHI BHUSAN JENA
41	TRP(C)/69/2023 117/2023	BHAGYABATI BEHERA-MP	MOHAMMED RIAZ
42	TRP(C)/101/2023 118/2023	SANTOSINI JENA@SANTOSHINI JENA-MP	JANAKI KANTA MAHAPATRA
43	TRP(C)/19/2023 182/2023	TRILOCHAN MISHRA-MP	RAMDAS ACHARY
44	CRLREV/119/2023 183/2023	THE SUB DIVISIONAL HOUSING BOARD CO OPERATIVE SOCIETY, MOHAPATRA-MP	
45	CRLREV/120/2023 184/2023	NITYANANDA NAYAK-MP	DHIRENDRA KUMAR MOHAPATRA
46	CRLREV/121/2023 215/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
47	FAO/121/2023 216/2023	DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO.LTD.-MP	SUBRAT SINGH
48	FAO/134/2023 217/2023	CHIEF REGIONAL MANAGER., M/S ORIENTAL INSURANCE CO.LTD.-MP	CHHOHLBAMA PATI
49	FAO/127/2023 218/2023	NAVAYUGA ENGINEERING CO.LTD.-MP	PRATAP CHANDRA MOHAPATRA
50	FAO/59/2023 222/2023	RAJKUMAR SINGH-MP	M/S.SIDHESWAR MOHANTY
51	RSA/288/2010 223/2023	SUSHIL KU.DUTTA-MP	
52	RSA/75/2010 224/2023	BIPAN@BIPIN KU.BEHERA-MP	M/S.BHAKTAHARI MOHANTY
53	RSA/339/2018 225/2023	SAKUNTALA SAHU-MP	AMAR KUMAR MOHANTY
54	RSA/7/2022 226/2023	JHILI BISOYI-MP	RAM PRASAD MOHAPATRA
55	RSA/95/2023 227/2023	ASTAMI SAI-MP	PRASANT KUMAR KHUNTIA
56	RSA/87/2021 228/2023	BATAKRUSHNA SAHOO-MP	J.R. DASH
57	RSA/31/2023 229/2023	KHUDIMANI DEI@DAS-MP	M/S.A.P.BOSE
	RSA/82/2019		

58	230/2023 RSA/613/2003	PREIEST PRABHUDHAN-MP	
59	247/2023 CMP/263/2023	MOHANLAL @ MOHAN RAJAK-MP	PABITRA KUMAR NAYAK
60	248/2023 CMP/254/2023	SAROJINI DAS-MP	SHIB SHANKAR MOHANTY
61	249/2023 CMP/265/2023	M/S.KCS PVT.LTD., SUNDARGARH-MP	SUVENDU KUMAR RAY
62	250/2023 CMP/266/2023	SASMITA SWAIN-MP	SHIBASHISH MISHRA
63	251/2023 CMP/269/2023	JAGNYESWAR NAIK @ JAGNYA-MP	PRAJIT KUMAR PRADHAN
64	252/2023 CMP/270/2023	KUSUMA DAS-MP	SWARUP KUMAR PATNAIK
65	253/2023 CMP/271/2023	ASHOK MANDAL-MP	SWARUP KUMAR PATNAIK
66	254/2023 CMP/272/2023	BASANTA KUMAR DASH-MP	DWARIKA PRASAD MOHANTY
67	255/2023 CMP/273/2023	BASANTA KUMAR DASH-MP	DWARIKA PRASAD MOHANTY
68	256/2023 CMP/274/2023	SAILABALA SWAIN-MP	KISHORE KUMAR MISHRA
69	372/2023 MACA/495/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MP	VIJAY KUMAR PATARU PANIGRAHI, A.AGARWAL
70	373/2023 MACA/205/2023	SATYA NARAYAN AGRAWAL-MP	PRADEEP KUMAR MISHRA
71	374/2023 MACA/206/2023	SABITRI SAHOO-MP	PRADEEP KUMAR MISHRA
72	375/2023 MACA/206/2023	SABITRI SAHOO-MP	PRADEEP KUMAR MISHRA
73	376/2023 MACA/752/2022	BIMAL KUMAR SAHOO-MP	GANESH PRASAD SAMAL
74	377/2023 MACA/207/2023	SUDHIR KUMAR DEY-MP	B. SINGH
75	378/2023 MACA/208/2023	BINU TIWARI-MP	B. SINGH
76	379/2023 MACA/209/2023	MAMASHREE MAHALIK-MP	BISHNU BRATA SINGH
77	380/2023 MACA/122/2023	KABERI SETHI-MP	KAPILA CHARAN NAYAK
78	381/2023 MACA/121/2023	BIPIN MOHANTY-MP	KAPILA CHARAN NAYAK
79	382/2023 MACA/210/2023	MANAGER (LEGAL), M/S. NATIONAL INSURANCE CO. LTD. MP	SUMIT SATPATHY
80	383/2023 MACA/1240/2015	GAJALA PARWEEN-MP	M/S.PABITRA KU.NAYAK
81	384/2023 MACA/659/2022	SUMITRA MIRDHA-MP	PABITRA KUMAR NAYAK
82	385/2023 MACA/193/2023	MALATI PRUSTY-MP	BINAYAK PRASAD MOHANTY
83	386/2023 MACA/174/2023	RENUBALA SAHU-MP	BINAYAK PRASAD MOHANTY
84	403/2023 BLAPL/1209/2023	GURU DAS-MP	BIJAYA KUMAR SAHOO
85	404/2023 BLAPL/10641/2022	ARUNA SETHI-MP	ACHYUTANANDA PATTNAIK
86	405/2023 BLAPL/5943/2022	SHAIK SIRAJ-MP	
87	406/2023 BLAPL/11128/2021	OKILA@ ANIL SAMAL-MP	
88	407/2023 BLAPL/1581/2023	GOURAB KHAPARADE @ GOURAB KHAPADE-MP	GAGAN BIHARI SINGH
89	408/2023	RANJIT BAGH-MP	SUJATA JENA

90	BLAPL/898/2023 409/2023	RANJIT BAGH-MP	SUJATA JENA
91	BLAPL/900/2023 410/2023	MURSID KHAN@ JUMA-MP	CHANDAN SAMANTARAY
92	BLAPL/2316/2023 411/2023	SIBA PRASAD SAHU-MP	BISWAJIT RANJAN TRIPATHY
93	BLAPL/2872/2023 538/2023	TIRTHA MAJHI @ TIRTHA HARIJAN-MP	
94	ABLAPL/16497/2022 539/2023	KAILASH NAYAK-MP	
95	ABLAPL/7443/2020 540/2023	KUMARI PANI-MP	
96	ABLAPL/15397/2020 541/2023	BISHNU CH BEHERA-MP	
97	ABLAPL/15367/2021 542/2023	SK. SOBAN-MP	
98	ABLAPL/13908/2022 543/2023	SATYANARAYAN DAS @ SATYARANJAN-MP	BIBHUTI BHUSAN BEHERA
99	ABLAPL/4267/2022 544/2023	SATYAJIT DEY-MP	
100	ABLAPL/16016/2022 545/2023	SUSANTA NAIK @ BASHA-MP	
101	ABLAPL/1724/2023 592/2023	GOBARDHAN MATHAPADIA-MP	ARIJEET MISHRA
102	CRLA/658/2022 593/2023	GANGADHAR PANGI-MP	ARIJEET MISHRA
103	CRLA/659/2022 594/2023	SIBARAM BISWAL-MP	M/S.M.PATNAIK M/S.JUGAL KISHORE PANDA J.SA
104	CRLA/171/2018 595/2023	DEBENDRA @ DEBARAJA PANIGRAHI @ DEBARAJ PANIGRAHI-MP	DEBENDRA @ DEBARAJ PANIGRAHI @ DEBARAJ PANIGRAHI-MP
105	CRLA/273/2023 596/2023	DEBENDRA @ DEBARAJA PANIGRAHI @ DEBARAJ PANIGRAHI-MP	DEBENDRA @ DEBARAJ PANIGRAHI @ DEBARAJ PANIGRAHI-MP
106	CRLA/273/2023 597/2023	GANESH BAG-MP	MANOJ KUMAR PANDA
107	CRLA/274/2023 598/2023	GANESH BAG-MP	MANOJ KUMAR PANDA
108	CRLA/274/2023 600/2023	KUNU BHUYAN-MP	DIPTI REKHA NANDA
109	CRLA/276/2023 601/2023	KUNU BHUYAN-MP	DIPTI REKHA NANDA
110	CRLA/276/2023 602/2023	SIBA PRADHAN-MP	JYOTIRMAYA SAHOO
111	CRLA/527/2022 603/2023	SATYA PATRA@BANKADA-MP	G.N.MISHRA
112	CRLA/278/2019 604/2023	SATYA PRAKASH KUMAR@BABU-MP	M/S.SONITA BISWAL
113	CRLA/596/2017 605/2023	BAJEBAN PUTEL-MP	SATYA NARAYAN MISHRA
114	CRLA/279/2023 606/2023	BAJEBAN PUTEL-MP	SATYA NARAYAN MISHRA
115	CRLA/279/2023 890/2023	LAXMI DALEI-MP	AJIT KUMAR RAUT
116	CRLMC/1278/2023 891/2023	JYOSTNA RANI NANDA-MP	M.M.SWAIN
117	CRLMC/1279/2023 892/2023	BISWANATH PADHI@PADHY-MP	LAMBODAR ACHARI
118	CRLMC/1281/2023 893/2023	MANGULI DAS-MP	
119	CRLMC/1097/2023 894/2023	PATITAPABAN MALLIK-MP	DEEPAK KU SAHOO
120	CRLMC/1282/2023 895/2023	SIBUNA DASH@SOUMYA RANJAN DASH-MP	
	CRLMC/779/2023		

121	896/2023 CRLMC/206/2017	RAJKUMAR JAIN-MP	M/S.BAIBASWATA PANIGRAHI
122	897/2023 CRLMC/1283/2023	BILAS NAIK-MP	DEBABRATA DASH
123	898/2023 CRLMC/1284/2023	MAMATA SAHOO-MP	Supriyo Ranjan Mahapatra
124	899/2023 CRLMC/1284/2023	MAMATA SAHOO-MP	Supriyo Ranjan Mahapatra
125	900/2023 CRLMC/1287/2023	KANHAILAL MEHER-MP	JUGALA KISHORE PANDA
126	901/2023 CRLMC/722/2023	BIJU MAHAKUL-MP	
127	902/2023 CRLMC/1289/2023	RAFAT SULTANA-MP	SAURAV TIBREWAL
128	903/2023 CRLMC/1290/2023	MANTU@SAROJ SAMAL-MP	BINAYA BHUSAN ROUTRAY
129	904/2023 CRLMC/1291/2023	SANTOSH KUMAR SAHU-MP	PADMANAV JENA
130	905/2023 CRLMC/1292/2023	DR. BIJAY KUMAR MOHANTY-MP	GOURI KUMAR RATH
131	906/2023 CRLMC/1294/2023	JOGESWAR BAIRIGANJAN-MP	SUDEEP KUMAR SARANGI
132	907/2023 CRLMC/1298/2023	BASANTA PATTNAIK-MP	ANITA SAHOO
133	908/2023 CRLMC/1299/2023	SUJATA DASH-MP	PRAVAT KUMAR NAYAK
134	909/2023 CRLMC/1296/2023	BULU NAYAK-MP	BALAKRUSHNA RAY
135	910/2023 CRLMC/2654/2021	DILLIP LOHAR-MP	
136	911/2023 CRLMC/184/2023	TOOPHAN KUMAR SAHU@TAPAN KUMAR SAHU-MP	JYOTIRMAYA SAHOO
137	912/2023 CRLMC/1301/2023	S. NEMI CHAND JAIN-MP	AMIT PRASAD BOSE
138	913/2023 CRLMC/1005/2023	MANI MOHANTY@KALPANA BISWAL-MP	BUDHIRAM DAS
139	914/2023 CRLMC/2900/2022	ADIKANDA NAYAK-MP	
140	915/2023 CRLMC/1303/2023	CHIKU @ AKASH JYOTISH-MP	AKSHAYA KUMAR SAHOO
141	916/2023 CRLMC/1304/2023	CHHABITA PALEI @ PALAI-MP	SANJIB KUMAR BHANJADEO
142	917/2023 CRLMC/1305/2023	SUSANTA DIGAL-MP	SATYA RANJAN MULIA
143	918/2023 CRLMC/1306/2023	SAI NIALI-MP	CHANDAN SAMANTARAY
144	919/2023 CRLMC/1307/2023	SHRADHANJALI BEHERA-MP	SIDHARTH PRASAD DAS
145	920/2023 CRLMC/1308/2023	SUGYAN SAHU-MP	BISWAJIT RANJAN TRIPATHY
146	921/2023 CRLMC/1219/2023	KRISHAN KUMAR GOENKA-MP	DEVASHIS PANDA
147	1224/2023 WA/491/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
148	1225/2023 WA/491/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
149	1226/2023 WA/491/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
150	1227/2023 WA/492/2023	CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA-MP	PRABHASI KUMAR RATH
151	1228/2023 WA/492/2023	CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA-MP	PRABHASI KUMAR RATH
152	1229/2023	CHAIRMAN, C.H.S.E., ODISHA-MP	PRABHASI NAYAK

153	WA/493/2023 1230/2023	CHAIRMAN, C.H.S.E., ODISHA-MP	PRABHASI NAYAK
154	WA/493/2023 1231/2023	CHAIRMAN, C.H.S.E., ODISHA-MP	PRABHASI NAYAK
155	WA/493/2023 1232/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
156	WA/494/2023 1233/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
157	WA/494/2023 1234/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
158	WA/408/2023 1235/2023	APARAJEETA NAIK-MP	SWAYAMJIT ROUT
159	WA/495/2023 1236/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
160	WA/495/2023 1237/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
161	WA/495/2023 1238/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
162	WA/496/2023 1239/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
163	WA/496/2023 1240/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
164	WA/496/2023 1241/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
165	WA/496/2023 1242/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
166	WA/497/2023 1243/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
167	WA/497/2023 1244/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
168	WA/497/2023 1245/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
169	WA/497/2023 1246/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
170	WA/498/2023 1247/2023	NIRUPAMA MISHRA-MP	SATYABRATA RATH
171	WP(C)/6756/2023 3326/2023	GOKHEI PATRA-MP	ASHOK KUMAR SAHOO
172	WP(C)/7419/2023 3327/2023	GYANA RANJAN MOHANTY-MP	ALOK KUMAR PANDA
173	WP(C)/30419/2022 3328/2023	RANJIT KUMAR MOHAPATRA-MP	TANMAY MISHRA
174	WP(C)/7423/2023 3329/2023	SUMANTA KUMAR NAYAK-MP	DEVI PRASAD DASH
175	WP(C)/7431/2023 3330/2023	PRUTHIVIRAJ KAMILA-MP	BHAKTA RANJAN BARIK
176	WP(C)/7434/2023 3331/2023	SUSANTA KUMAR SAHOO-MP	RANJAN KUMAR BEHERA
177	WP(C)/7441/2023 3332/2023	BAIRAGI NAYAK-MP	SMRUTI RANJAN NAYAK
178	WP(C)/7442/2023 3333/2023	PRADEEP MOHAKUL @ PRADEEP MAHAKUD-MP	ACHYUTANANDA PATTANAIAK
179	WP(C)/7443/2023 3334/2023	BHARAT BEHERA-MP	SASWATI MOHAPATRA
180	WP(C)/5518/2023 3335/2023	ANANTA RANA-MP	
181	WP(C)/28977/2022 3336/2023	RITA PARICHHA-MP	SIDHARTHA RAY
182	WP(C)/7445/2023 3337/2023	NIRANJAN PATRA-MP	BIMBISAR DASH
183	WP(C)/804/2023 3338/2023	M/S SAPNA BUILDERS AND SUPPLIER, JHARSUGUDA-MPPRADEEP KUMAR DAS 1	

184	3339/2023 WP(C)/7447/2023	HIRADHAR PAIK-MP	PARSURAM DAS
185	3340/2023 WP(C)/7036/2023	JANMEJAY BARAL-MP	PRAFULLA KUMAR RATH
186	3341/2023 WP(C)/3648/2023	M/S ODIVISSA, HEALTH RESEARCH PVT. LTD., BBSR-MP	BISWAJIT PASAYAT
187	3342/2023 WP(C)/11875/2022	ASUTOSH PUROHIT-MP	KUNAL KUMAR SWAIN
188	3343/2023 WP(C)/4717/2023	TADO NAG-MP	
189	3344/2023 WP(C)/4715/2023	BHAGYABATI NAG-MP	
190	3345/2023 WP(C)/7474/2023	DAMODAR MOHARANA-MP	SANTOSH KUMAR SAMANTRAY
191	3346/2023 WP(C)/6182/2023	RANJAN KUMAR PATEL-MP	AMITABH MISHRA
192	3347/2023 WP(C)/7475/2023	ASHOK SINGH-MP	SANTOSH KUMAR SAMANTRAY
193	3348/2023 WP(C)/7476/2023	SK. SARIFULLA-MP	SANTOSH KUMAR SAMANTRAY
194	3349/2023 WP(C)/7479/2023	AKHAYA KUMAR SETHY-MP	SANTOSH KUMAR SAMANTRAY
195	3350/2023 WP(C)/7480/2023	TRILOCHAN MOHANTA-MP	AUROVINDA MOHANTY
196	3351/2023 WP(C)/7481/2023	PATITAPABAN BEHERA-MP	SANTOSH KUMAR SAMANTRAY
197	3352/2023 WP(C)/7482/2023	SAMIR MAHAKUL @ SAMIR MAHAKUD-MP	ACHYUTANANDA PATTANAİK
198	3353/2023 WP(C)/7483/2023	LAXMIDHAR SAHOO-MP	SANTOSH KUMAR SAMANTRAY
199	3354/2023 WP(C)/17358/2020	KSHETRAMOHAN CHHATRIA-MP	S.P.NATH
200	3355/2023 WP(C)/10093/2006	RAGHUNATH PANI-MP	
201	3356/2023 WP(C)/8128/2019	SECRETARY, BERHAMPUR COOPERATIVE CENTRAL BANK LTD., MUMBAI	TRIPURA NANDA, (SRI YASOBANT DAS, N.C.ROUT)
202	3357/2023 WP(C)/7498/2023	SANTOSH BAG-MP	TRILOCHAN NANDA
203	3358/2023 WP(C)/7499/2023	SUNYA MANGARAJ-MP	PRAKASH KUMAR MISHRA
204	3359/2023 WP(C)/7493/2023	M/S. MANORANJAN RAUTARA-MP	KSHIROD KUMAR SAHOO
205	3360/2023 WP(C)/34769/2022	SASMITA SAHOO-MP	BIDYALOK MOHAPATRA
206	3361/2023 WP(C)/5478/2023	PRAFULLA MAHANANDIA-MP	KANANBALA ROY CHOUDHURY
207	3362/2023 WP(C)/7502/2023	ROMANCHAL MANGARAJ-MP	PRAKASH KUMAR MISHRA
208	3363/2023 WP(C)/9722/2015	M/S.SIVA SHAKTI RICE MILL-MP	M/S.TANMAY MISHRA
209	3364/2023 WP(C)/7505/2023	PADMALOCHAN MAJHI-MP	PRAKASH KUMAR MISHRA
210	3365/2023 WP(C)/7507/2023	RADHESHYAM BARIK-MP	PRAKASH KUMAR MISHRA
211	3366/2023 WP(C)/7510/2023	LAKHYAPATI NAIK-MP	PRAKASH KUMAR MISHRA
212	3367/2023 WP(C)/7511/2023	M/S MAFATLAL INDUSTRIES LTD. MUMBAI-MP	PAMI RATH
213	3368/2023 WP(C)/7512/2023	RUNA MAHAKUD-MP	PRAKASH KUMAR MISHRA
214	3369/2023 WP(C)/7513/2023	KALESWAR DEV-MP	PRAKASH KUMAR MISHRA
215	3370/2023	SUNITA PADHI-MP	PRAKASH KUMAR MISHRA

216	WP(C)/7514/2023 3371/2023	PRANGYA PRIYADARSHNEE-MP	DURGESH NARAYAN RATH
217	WP(C)/7515/2023 3372/2023	PANDA NURSING HOME, DHENKANAL-MP	DEBIDUTTA MOHAPATRA
218	WP(C)/7516/2023 3373/2023	PANDA NURSING HOME, DHENKANAL-MP	DEBIDUTTA MOHAPATRA
219	WP(C)/7516/2023 3374/2023	D.V.PRASAD-MP	AUROVINDA MOHANTY
220	WP(C)/36698/2022 3375/2023	DR. IPSITA DASH-MP	AVIJIT MISHRA
221	WP(C)/7517/2023 3376/2023	SATYA RANJAN SAHOO-MP	RUDRA PRASAD KAR
222	WP(C)/7522/2023 3377/2023	JYOTI PRAKASH DASH-MP	NIRANJAN SINGH (1)
223	WP(C)/7521/2023 3378/2023	UMESH CHANDRA BEHERA-MP	
224	WP(C)/6220/2023 3379/2023	CHANDRA SEKHAR MOHANTY-MP	M/S.A.P.BOSE,N.HOTA,D.J.SAHOO,S.S.DASH
225	WP(C)/2319/2018 3380/2023	DEBI PRASAD MOHANTY-MP	
226	WP(C)/5510/2023 3381/2023	RASHMI REKHA SUBUDHI-MP	
227	WP(C)/6422/2023 3382/2023	EXECUTIVE ENGINEER, ELECTRICAL, NESCO-MP	M/S.B.K.NAYAK (1), M/S PRASANTA KU. TRIPATHY, S
228	WP(C)/15154/2019 3383/2023	EXECUTIVE ENGINEER, ELECTRICAL,CENTRAL ELECTRICITY DIVISION,NESCO-MP	M/S.B.K.NAYAK (1), M/S PRASANTA KU. TRIPATHY, S
229	WP(C)/15155/2019 3384/2023	EXECUTIVE ENGINEER, ELECTRICAL, CENTRAL ELECTRICITY DIVISION,NESCO-MP	M/S.B.K.NAYAK (1), M/S PRASANTA KU. TRIPATHY, S
230	WP(C)/15156/2019 3385/2023	SARAT CHANDRA BEHERA-MP	RAJAKISHORE SAHOO
231	WP(C)/7531/2023 3386/2023	PRABHAT KUMAR BAKSI-MP	ADISHA MOHANTY
232	WP(C)/31138/2022 3387/2023	PRAKASH KUMAR SINGH-MP	SAMEER KUMAR DAS
233	WP(C)/7532/2023 3388/2023	RAJ INTERNATIONAL SCHOOL, JAJPUR-MP	BIRAJA PRASANNA DAS
234	WP(C)/7533/2023 3389/2023	NRUSINGHA CHARAN DAS-MP	RAJKISHORE SAHOO
235	WP(C)/7534/2023 3390/2023	UDAYANATH SAHU-MP	BIRAJA PRASANNA DAS
236	WP(C)/7535/2023 3392/2023	SANTI LATA SAHU-MP	SUSANTA KUMAR BARAL
237	WP(C)/21356/2022 3393/2023	SUNITI KUMARI NAYAK-MP	M/S.DAMODAR PATI
238	WP(C)/17717/2012 3394/2023	DASARATHI SAHOO-MP	RAJAKISHORE SAHOO
239	WP(C)/7539/2023 3395/2023	M/S. SWAIN AND CO.-MP	
240	WP(C)/6924/2023 3396/2023	ANANTA KUMAR DEV-MP	ROBIN SAHOO
241	WP(C)/7547/2023 3397/2023	SANTHA PRASAD PANDA-MP	DEEPAK KUMAR SAHOO
242	WP(C)/7559/2023 3398/2023	SUDHIR KUMAR PATRA-MP	DEEPAK KUMAR SAHOO
243	WP(C)/7563/2023 3399/2023	M/S GREEN ENERGY RESOURCES, SAMBALPUR-MP	PAMI RATH
244	WP(C)/7562/2023 3400/2023	KANDARPA BEHERA-MP	DEEPAK KUMAR SAHOO
245	WP(C)/7565/2023 3401/2023	MAHESWAR PATNAIK-MP	
246	WP(C)/3362/2023 3402/2023	UPENDRA MOHARANA-MP	SHIVSANKAR MOHANTY
	WP(C)/7568/2023		

247	3403/2023 WP(C)/7570/2023	SRIJAY KUMAR BARAL-MP	SHIVSANKAR MOHANTY
248	3404/2023 WP(C)/7572/2023	SRIJAY KUMAR BARAL-MP	SHIVSANKAR MOHANTY
249	3405/2023 WP(C)/6050/2023	DEBI PRASAD DASH-MP	SOUMYA MISHRA
250	3406/2023 WP(C)/3798/2023	SUDHIR SARA-MP	
251	3407/2023 WP(C)/7575/2023	NIRAKAR NAIK-MP	ALOK KUMAR PANDA
252	3408/2023 WP(C)/7585/2023	EPARI MADHAB RAO-MP	GOUTAM KUMAR ACHARYA
253	3409/2023 WP(C)/4029/2023	BRAJA MOHAN SINGH-MP	
254	3410/2023 WP(C)/7593/2023	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
255	3411/2023 WP(C)/7594/2023	M/S EMR INVESTMENT PVT. LTD., KOLKATA-MP	GOUTAM KUMAR ACHARYA
256	3412/2023 WP(C)/7596/2023	RAJ KISHORE SAHOO-MP	PRAJIT KUMAR PRADHAN
257	3413/2023 WP(C)/7478/2023	KHAGESWAR SAHOO-MP	SANTOSH KUMAR SAMANTRAY
258	3414/2023 WP(C)/7599/2023	MD.ABDUN NABI-MP	LALATENDU SAMAL
259	3415/2023 WP(C)/7603/2023	DURYODHAN LENKA-MP	BIMBISAR DASH
260	3416/2023 WP(C)/7604/2023	KISHORE CHANDRA @ KISHORE SATPATHY-MP	PRAJIT KUMAR PRADHAN
261	3417/2023 WP(C)/7607/2023	PRAVAKAR BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
262	3418/2023 WP(C)/7620/2023	ASSOCIATION OF SKILL PARTNERS, BBSR-MP	SARADA PRASANNA SARANGI
263	3419/2023 WP(C)/7619/2023	UNION OF INDIA-MP	BIRENDRA KUMAR PARDHI,C.G.C
264	3420/2023 WP(C)/7621/2023	M/S. SANJUKTA RATH-MP	KSHIROD KUMAR SAHOO